

Mr. Speaker: It is never too much, but when the answer is given, what should I do? The answer is in the negative. He has said twice. Now what does he want further?

Shri Hari Vishnu Kamath: The papers have come out with reports on two days that all the Chief Ministers met here, and he was also present at the meeting, and afterwards it was decided to abandon the extension of prohibition during the emergency period.

Mr. Speaker: He says "No".

Shri Hari Vishnu Kamath: And a committee was appointed. On that I put a question. I put that question originally.

Mr. Speaker: He has answered that also.

Shri Nanda: I have answered "No".

Shri Indrajit Gupta: May I know whether it is a fact as has been widely reported that in this reorientation of the targets, the social services, particularly education, medical services, housing and so on, are likely to suffer the most, and if so, whether Government considers that to be a wise policy?

Mr. Speaker: The second part is only opinion.

Shri C. R. Pattabhi Raman: So far as the Centre is concerned, the provision for social services was Rs. 95.81 crores, and it has been brought down

to Rs. 89.96 crores. So far as the States are concerned, it was Rs. 149.5 crores and has been now brought down to Rs. 143.9 crores.

Indian armed personnel handed over by China

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Shri Koya:
Shri Hari Vishnu Kamath:
Shri Bhakt Darshan:
Shri Balraj:
*375. Shri ... Mishra:
Shri Ram Sewak Yadav:
Shri Bishanchander Seth:
Shri Indrajit Gupta:
Shri Hem Barua:

Will the Minister of Defence be pleased to state:

(a) the number of Indian armed personnel missing from 20th October, 1962 to-date and the number of known casualties among them during that period in respect of NEFA and Ladakh separately; and

(b) the number of Indian armed personnel so far handed over to India by the Chinese Government?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). A statement giving the required information is laid on the Table of the House.

STATEMENT

(a) Statement pertaining to number of casualties among Army personnel in NEFA and Ladakh:

	Officers	Others	Total
NEFA			
Killed	20	265	285
Wounded	19	598	617
Missing	125	4905	5030
Total :	165	5768	5932
LADAKH			
Killed	—	37	37
Wounded	2	57	59
Missing	5	455	460
Total :	7	549	556

The total number of missing was as stated above 5490. Among them, the following have since been accounted for as follows:

(i) Sick or unwounded Army personnel among the prisoners repatriated by the Chinese.	405
(ii) Army personnel known to be prisoners with the Chinese among the 1131 prisoners (of these 81 have been returned) whose nominal roll has been received from them.	780
(iii) Number of prisoners in Chinese hands whose nominal roll has not yet been received from them.	2156
TOTAL	3350

Balance on the assumption that all the personnel mentioned under (iii) are Army personnel and do not include any of the repatriated personnel.

2140

(b) Total number of Army personnel handed over by the Chinese from time to time is 706 (including 2 who died later). This number is exclusive of 12 dead bodies handed over by the Chinese. These have been taken into account in the figures given under (a) above.

Shri Koya: What steps have been taken to repatriate the rest of the prisoners?

Shri Y. B. Chavan: We have not asked officially for repatriation yet.

Shri Hem Barua: May I know if he has received any indications to the effect that the prisoners of war are subjected to a rigorous course of brain-washing by the Chinese while in their custody?

Shri Y. B. Chavan: It is rather difficult to understand what is meant by brain washing..... (Interruptions.)

Shri Hem Barua: It is a very common word, I think the Defence Minister knows it; it means indoctrination.. (Interruptions.) Let me have a list of words which he does not understand. If he does not understand, it is a pity.... (Interruptions.)

Mr. Speaker: Order, order. He has said that brain washing is indoctrination. He may put the question. Has he any question to ask?

Shri Hem Barua: My question is whether there are any indications to the effect that the prisoners of war in Chinese custody are subjected to a rigorous course of indoctrination and if so whether this has been brought to the notice of Peking.

Shri Y. B. Chavan: There was no such thing brought to our notice and so there was no question of bringing it to the notice of Peking.

Shri Hem Barua: He knows what brain washing is.

Mr. Speaker: He puts one question when he rises; and another, after he sits down. What should I do? Shri Banerjee.

Shri S. M. Banerjee: In the statement it is mentioned that the number of prisoners in Chinese hands whose nominal roll has not yet been received from them is 2156. What is the present position?

Shri Y. B. Chavan: It has not yet been received.

श्री भक्त दर्शन : श्रीमन्, इस विवरण में बताया गया है कि २१४० सैनिकों का अभी तक पता नहीं है। मैं जानना चाहता हूँ कि क्या सरकार यह समझती है कि वे लड़ाई में मारे गये हैं या उन के अभी भी जीवित होने की

बुद्ध आशा है ? और यदि है तो उन का पना लगाने के बारे में क्या प्रयत्न किया जा रहा है ?

Shri Y. B. Chavan: It is very difficult to answer this question. As long as we have not heard any final information about them, we hope that possibly they may return and that we may get certain further information from the Chinese Government.

Shri Sham Lal Saraf: Has the Government any information about the sick and wounded prisoners still left with the Chinese and if so what arrangements have been made to get them repatriated to our country?

Shri Y. B. Chavan: We have not given thought to repatriation. Certainly we are trying to give them necessary facilities of getting gift parcels and other things.

Shri Sham Lal Saraf: I am asking about the sick and wounded prisoners still left with the Chinese?

Shri Y. B. Chavan: I think most of those who were kept in the border areas have been returned.

Chinese Embassy in New Delhi

*376. **Shri S. N. Chaturvedi:** Will the Prime Minister be pleased to state:

(a) whether any restrictions have been placed on the movements of officers and staff of the Chinese Embassy, New Delhi; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) and (b). Yes, Sir, on a strictly reciprocal basis. Members of the Chinese Embassy have to possess valid exit permits issued by the Ministry of External Affairs before they leave India.

Shri S. N. Chaturvedi: May I know the date when these restrictions were

imposed and whether prior to that they were free to move about even near the border areas?

Shri Dinesh Singh: These restrictions were imposed about a month ago on exit visas. Previously the members of the Chinese Mission here had the same facilities as members of the other Missions.

Shri S. N. Chaturvedi: My question is whether they are free to move about in this country and tour about the border areas?

Shri Dinesh Singh: There are certain restrictions about foreigners going into what we call the 'inner line'. Apart from that, there are no restrictions.

Shri Tyagi: The question was as to whether there was any reciprocal treatment given with regard to restrictions and movements within India. That has not been answered. Are you putting the very same restrictions on their embassy men here in India, just as they have imposed on our embassy in China for internal movement in the country?

Shri Dinesh Singh: No, Sir.

Some Hon. Members: Why not?

Shri Ranga: May I know whether the Government are considering the breaking away of diplomatic relations with China so that there would be no need for the continuance of the Chinese Embassy in Delhi?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): That is not a matter under the active consideration now.

Shri Hem Barua: May I draw the attention of the hon. Prime Minister to the January 4th issue of *China Today* issued by the Chinese Embassy here? Its language is very vitriolic and anti-Indian also. May I read out a passage from it?

Mr. Speaker: I will not advise him to read it. He might put a question.